

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5888  
ANSWERED ON:29.04.2015  
CORRUPTION CASES OF BUREAUCRATS  
Singh Shri Bharat;Vellaigounder Shri Elumalai

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the details of cases registered by Central Bureau of Investigation (CBI) against IAS/IPS/IRS officers for corruption and assets disproportionate to known sources of their income during the last two years;
- (b) the action taken by the Government in this regard; and
- (c) the number of officers convicted following registered cases and the policy put in place for confiscation of such assets disproportionate to known sources of income?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a): According to the information made available by the Central Bureau of Investigation (CBI), it had registered 35 cases of Prevention of Corruption Act against IAS/IPS/IRS officers during the last two years i.e. 2013 and 2014.

Details of these cases are enclosed at Annexure-'A'.

(b): After conclusion of investigation, final report is filed by CBI in the competent court. Action against guilty officers is thereafter taken in accordance with law. Government does not interfere in the investigation carried out by CBI and judicial functioning of the courts.

(c): Out of 35 cases registered during the last two years i.e. 2013 and 2014, 10 cases are pending under various stages of trial and no officer has been convicted so far. Action for confiscation of property of corrupt public servants is taken as per provisions of Criminal Law (Amendment) Ordinance, 1944 and the Prevention of Money Laundering Act, 2002. Further specific provisions have also been made in the Lokpal & Lokayuktas Act, 2013 (1 of 2014) for confiscation/attachment of proceeds of crime. Confiscation of assets is within the purview of the court.